

**SA:- 83/2020**

Caveat Clear

Memo

4 CFS = Rs. 20/-

Defect further regarding court fee & SR will be done after removal of defect NO. 1 & 2.

In time.

**Defects:-**

- 1) C.c. of decree u/a with A.F. of Rs. 15/- may be filed.
- 2) C.c. of Judt. of Title Suit With A.F. of Rs. 10/- may be filed.
- 3) Date of decree signed at aggrieved & prayer portion may be given.
- 4) Case no. of Title Appeal may be corrected at aggrieved & prayer portion.
- 5) Synopsis may be filed.